

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P.No.86/2017 CP No. 973/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M.

Name	of the Company	Ujjwal Barter Pvt.Ltd		
Under Section		391(2) 394		
SI. No.	Representa	nation of Authorized Appearing on behalf of ative (IN CAPITAL ETTERS)		Signature with date
1.	Noelle R	sanerjee, Advoed	te Petitioners	hr
2.	TAPAS I	CUMAR DAS, ICL ASSISTANT DIA	S RD(ER) ECTOR MCA	22/10/201

ORDER

Ld. Counsel for the petitioner and Mr. Tapas Kumar Das, Assistant Director from the Office of the Regional Director, Eastern Region, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioner made a request that time may be given for complying with the order dated 14/09/2017. Prayer is allowed. List of Creditors along with their consent in affidavit form may be filed within 3 weeks.

List on 27/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)